

F. No. J-11017/22/2018-Judicial (Part-3)
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Judicial Section)

Shastri Bhawan, New Delhi,
Dated 22nd Februray, 2021

ORDER

The President is pleased to engage following three Advocates as Senior Panel Counsel for conducting Central Government litigation (except the cases of Railways & Taxation) before the High Court of Delhi, as shown in the table below, for a period of three years from the date of this order or until further orders, whichever is earlier:

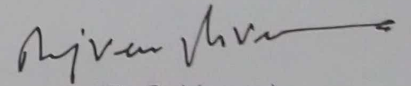
HIGH COURT OF DELHI

SENIOR PANEL COUNSEL

Sl. No.	Name of Advocates (S/Shri)	Contact details	Enrollment No.
1.	Ayush Agrawal	72, Jor Bagh, New Delhi-110003 Mob: 9818201810 Tel. 011-41319903/4/5 Email: AYUSH@LCOAA.COM	D/467/2007
2.	Shri Venkatesh	B-50, Defence Colony, New Delhi-110024 Mob: 9818771818 Email: shri.venkatesh@skvlawoffices.com	D/815/2008
3.	Ms. Kritika Anand	Mob: 9953488125 Email: kritika_anand@hotmail.com	D/1135/2015

2. The engagement and professional fee of the aforesaid advocates will be governed by the terms and conditions contained in this Department's O.M. No. 24(2)/1999-Judl. dated 24.09.1999 read with OM No. 26(1)/2014/Judl. dated 01.10.2015 & instructions issued subsequently through OMs. The aforesaid OMs are available on the official website of this Department i.e. www.legalaffairs.gov.in in the tab 'Judicial Section' under heading 'Circulars pertaining to litigations'.

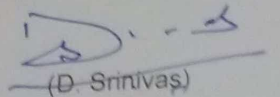
3. Hindi version of this order will follow.



(R. S. Verma)
Additional Secretary

Copy for information to:-

- OSD to ML&J/PS to Law Secretary/PS to Legislative Secretary/All Additional Secretaries/PS to all JS&LA in the Main Sectt.
- Shri Chetan Sharma, the Ld. ASGI, High Court of Delhi, K-8, Jangpura Extension, New Delhi.
- The Registrar, High Court of Delhi.
- The Incharge, Litigation (High Court) Section, High Court of Delhi, New Delhi.
- All the panel counsel as mentioned herein above.
- The Pay & Accounts Officer, Department of Legal Affairs, New Delhi.
- Hindi unit, Department of Legal Affairs for Hindi translation of the order.
- For uploading on website of this Department i.e. www.legalaffairs.gov.in under tab 'Judicial Section' in the link "List of empanelled Advocates".
- Guard File/Judicial Section with 5 spare copies.



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